

and on the basis of the findings, proceedings were initiated against the concerned Assistant Manager-II on the grounds of non-maintenance of proper accounts in the godown. However, before completing the Enquiry, the Enquiry Officer resigned from the NCCF in May, 1987. NCCF is now examining the case further.

Suspension of Assistant Manager of NCCF

3266. SHRI T. CHANDRASEKHAR EDDY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that an Assistant Manager II was placed under suspension in February/March, 1980 for committing serious bunglings for personal gains and cheating NCCF of huge value stocks by (i) replacing the entire stocks of Cardamom and Dryfruits the 15th November, 1979 kept at Madhustan Cold Storage with the under-godown bags, (ii) selling good quality of Madhustan Washed in the open market despatched to his Centre at Lawrence Road, Shahdara Godown's despatch instructions No. 2655 and 2658 both dated the 1st September, 1979 and 2664 dated the 1st September, 1979 substituting it with inferior quality stocks, and (iii) giving underweight of 260 Kgs. of CARDAMOM while affecting delivery to Super Cooperative Store;

(b) if so, whether the charges were earlier enquired into and what are the findings of the Enquiry Officer; and

(c) whether this officer still continues to be in the employment of NCCF in spite of his serious involvement; if so, the reason therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA) : (a) Sir,

and (c) The N.C.C.F. have reported that the matter was enquired into according to the enquiry report, none of the charges excepting one for unauthorised withdrawal of stocks of dry cardamom, re-depositing the same

and incurring expenditure in this regard were proved. The Officer was exonerated after the issue of a Warning to him to be careful in the discharge of his duties.

Removal of Encroachments on Storm water drains in Friends colony, New Delhi

3267. SHRI V. GOPALSAMY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government have recently received complaints regarding blocking of storm water drains and sewer lines and encroachments on car park area of the MIG, DDA Flats complex in A-Block, Friends Colony from the Residents Welfare Association; and

(b) if so, what action has been taken for removal of these encroachments and illegal constructions on the storm water drains and sewer lines and the parking area of the colony?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir,

(b) Complaints received were regarding encroachment by way of chajja projection on the car parking area, boundary wall and by way of filling earth in S.W. drains.

Encroachment of boundary wall and S.W. drains was removed immediately. Regarding encroachments by way of chajja projection by the house builder, the matter concerns MCD who was informed by DDA there about on 4.12.86 to take immediate action.

Cost of edible oil purchased by STC from abroad

3268. SHRI SHANKER SINH VAGHELA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) how much and at what average rate the State Trading Corporation purchased edible Oil from abroad during the last oil year and what was the landing price per MT;

(b) what was the duty paid on an average for each tonne and what were the incidental charges of transportation etc.